

DIVISION BENCH
COURT - II

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1518(KB)2020
IA(IBC)(PLAN)/9(KB)2024,
IVN.P (IBC)/17(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	ALDOUS COMMODITIES PRIVATE LIMITED VS AANCHAL ISPAT LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For RP

Mr. Manas Das, Adv.

Mr. Chandan Mohata, Adv.

Mr. D.N. Sharma, Adv.] for applicant in IVN. P. 17 of 2024

Mr. S. Kar, Adv.

Mr. Jishnu Chowdhury, Adv.] for R-3

Mr. K. Kejriwal, Adv.

Ms. D. Mazumder, Adv.

Mr. Shaunak Mitra, Adv.] for the RP

Mr. Manas Das, Adv. `

Mr. U. Chakraborty, Adv.] for SRA

Mr. D. Majumdar, Adv.

Mr. S. Biswas, Adv.

Mr. U. S. Bhattacharyya, Adv.] for CGST Authority

Mr. T. Bhanja, Adv.

ORDER

1. Ld. Counsel for the parties present.

2. **IA(IBC)(PLAN)/9(KB)2024:**

a. Reply Affidavit, if any, be filed within a period of two weeks.

b. List this matter **on 14.08.2024.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)